

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
CP-115/241- 242/ND/2022
IA/353/2022, IA/103/2023, IA/83/2024

IN THE MATTER OF:
Ms. Manisha Saxena

...APPLICANT

Vs.

M/s. Caliber Tech Solutions Pvt. Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 29.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Kausik Chatterjee And Ms.
Samridhi Advocates

For the Respondent

:Mr. Aman Thukral, Advocate for
Respondent No 5, Adv Tariq
Muneer Along With Cs Shashi
Shekhar For R1 TO R4

ORDER

Due to paucity of time, the matter is adjourned to **03.06.2024**.

Sd/-
(Court Officer)